

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) Yes, Sir. A Committee was appointed by Hon'ble High Court of Delhi to find out the alleged violations of laws relating to organized and unorganized labour employed at various Commonwealth Games sites. The Committee submitted its report to the Hon'ble Court on 17.3.2010 pointing out certain short comings relating to non payment of minimum wages, lack of health and safety, Medical Care and Housing etc. As per the directions of Hon'ble High Court a Monitoring Committee was then constituted. The Monitoring Committee has, in their report submitted to the Hon'ble Court, made short term and long term recommendations for suitable directions from the Hon'ble high Court of Delhi on the following issues:

- Payment of minimum wages to be made in the presence of representative of the Principal employer.
- The due dates of payment of wages to be ensured.
- The wage slips and muster rolls to be maintained.
- Claim cases for short payment of minimum wages filed before the authority to be disposed expeditiously.
- The health, safety, welfare, and living conditions of building and construction workers and equal pay for equal work for women workers to be ensured.
- Disparity between minimum rate of wages notified by Central and State Govt., if any, to be removed.

(c) In pursuance of Hon'ble High Court of Delhi's order, a status report on behalf of Govt. of India was submitted to the Hon'ble court on 15.04.2010 for further directions. The Government is committed to forestall any abuse of labour, including child labour to protect the image of the country.

Unemployment in the country

4405. SHRI R.C. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that inspite of having employment 28 per cent of people are still unable to earn enough to rise above the poverty line;

(b) whether it is also a fact that there is 10.8 million unemployed out of the workforce of 459 million in the country; and

(c) if so, how Government is going to address both the problems?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) Reliable estimates on employment and unemployment are obtained

through quinquennial labour force surveys conducted by National Sample Survey Organization. Last such survey was conducted during 2004-05. According to the most recent round of quinquennial survey, percentage of working poor (those employed but are unable to earn sufficient income from their work to rise above the official poverty line) was estimated on usual status basis (based on mixed recall period) at around 22 percent in the beginning of January, 2005 in the country and during the same period 10.8 million unemployed persons were in the estimated labour force of 469.94 million.

(c) Government have taken several steps to reduce unemployment rate. The focus is on productive employment at a faster pace in order to raise the incomes of masses of the rural population to bring about a general improvement in their living conditions. The job opportunities are likely to be created on account of growth in Gross Domestic Product (GDP), investment in infrastructure development, growth in exports etc. Government of India has also been implementing various employment generation programmes, such as, Swarna Jayanti Shahari Rozgar Yojana (SJSRY); Prime Minister's Employment Generation Programme (PMEGP); Swarna Jayanti Gram Swarozgar Yojana (SGSY) and Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) besides entrepreneurial development programmes run by Ministry of Micro, Small & Medium Enterprises. Government have also decided to skill 500 million persons by 2022 in order to improve their productivity so that they can earn higher wages and get out of poverty trap.

Educated and uneducated unemployed

4406. SHRI BHAGIRATHI MAJHI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has identified the number of unemployed educated and uneducated persons till 31 March, 2010 in the country; and

(b) if so, the details thereof and the action being taken by Government to reduce the Unemployment problems of the country?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Number of job seekers, all of whom may not necessarily be unemployed, registered with employment exchanges was 39.97 million as on 31.12.2007 for which the latest data is available. Of these, 30.65 million job seekers were educated and 9.32 million were uneducated.

(b) Eleventh Five Year Plan aims at creating 58 million job opportunities in the country. In order to achieve creation of 58 million additional job opportunities, in addition to normal growth process, Government of India has also been implementing various employment generation and poverty alleviation programmes. Some of the important ones are Swarna Jayanti Shahari Rozgar